

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SOLAR SEMICONDUCTOR ENERGY SYSTEMS (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 26-04-2024; List of Stakeholders as on Date: 22-07-2024; Name of IP: Mr. Murali Prasad Nalam; Process Number: 1; Last 5 digitof registration number: 11537

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		78988		78988				NA
2	Liquidation costs incurred till date		215876		215876				NA
3	Secured financial creditors	2	75379535	2	75379535				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	3984024	1	3984024				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	79658423	3	79658423	0	0	0	